

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI**

**O.A. No. 158 of 2024 (SZ)**

IN THE MATTER OF

Tribunal on its own motion- SUOMOTU Based on the news item in The Times of Indian Newspaper, Chennai Edition dated 24.03.2024, "Sewage discharged into Cooum from Mogappair Bridge in Broad day light"

... Applicant

AND

The Secretary to the Government  
of Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi and Ors

... Respondents

**REPORT FILED BY THE 3RD RESPONDENT**

THROUGH  
M/s. GAUTAM S RAMAN  
COUNSEL FOR 3RD RESPONDENT

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<b>S.NO</b>	<b>DATE</b>	<b>DESCRIPTION</b>	<b>PG NO</b>
1	23.01.2025	Report filed by the 3 <sup>RD</sup> Respondent	1

Dated at Chennai on this the 23<sup>rd</sup> day of January 2025



COUNSEL FOR 3<sup>RD</sup> RESPONDENT

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 158 of  
2024(SZ)

(Transferred from the Principal Bench OA No  
359/2024)

IN THE MATTER OF Tribunal on its own  
motion-SUOMOTU Based on the News  
item in The Times of Indian Newspaper,  
Chennai edition dated 24.03.2024,  
**“Sewage discharged into Cooum from  
Mogappair Bridge in Broad day light”.**

..Applicant(s)

Versus

1. The Secretary to Govt. of  
Central Pollution Control  
Board , Parivesh Bhawan,  
East Arjun Nagar, Delhi.
2. The Chairman,  
Tamil Nadu Pollution  
Control Board, No.76,  
Anna Salai,  
Guindy, Chennai, TamilNad  
u-600032.
3. The Secretary of  
Minister of Environment,  
Forest and Climate  
Change, Indira  
Paryavaran Bhawan  
Jorbagh Road, 110003
4. The Managing Director  
Chennai Metropolitan  
Water Supply and  
Sewerage Board  
No 1, Pumping station  
road,, Chennai -600002.
5. The District Collector,  
Chennai District,  
District Collectorate  
Office,  
No.62, Rajaji  
Salai, 4th Floor,  
Chennai-600001.

..Respondent(s)

(Central) Superintending Engineer

C.M.W.S.S. Board

AREA ENGINEER-VII

CMWSSB

No.1, Krishna Nagar,  
Mogappair, Chennai-37.

  
Superintending Engineer (Central)  
C.M.W.S.S. Board,  
Chennai - 02.

**REPORT FILED BY THE 3<sup>RD</sup> RESPONDENT**

I, R.S.Sellakannu, S/o .Ramasamy Hindu, aged about 58 years now working as Superintending Engineer (Central) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), having office at No.1, Pumping Station Road, Chintadripet, Chennai - 600002 do hereby solemnly affirm and sincerely state as follows.

1. I am the Superintending Engineer (Central) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and representing the 3<sup>RD</sup> Respondent herein. I am well acquainted with the facts of the case from the connected files, and I have been authorized to file this report.

2. A news item was published in 'The Times of India' on 24.03.2024 under the heading of "sewage discharged into coom from Mogappair Bridge in Broad daylight", stating that in yet another brazen violation of rules, a private tanker was seen emptying untreated sewage into the coom river from Mogappair Bridge at 11.30 am Saturday (23.03.2024).

3. I submit that a report has been filed in the NGT (PB) ,New Delhi on 12.04.24 in OA .No 359/2024.The Principal bench of NGT in its order dt 15.04.24 upon consideration of the case and reports filed, transferred this case to Southern Zone Bench for appropriate further action



AREA ENGINEER-VII

CMWSSB

No.1, Krishna Nagar,

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C.M.W.S.S. Board

Chennai - 02.



Superintending Engineer (Central)

C.M.W.S.S. Board,

Chennai - 02.

4. However, In this regard I submit that the illegal sewer decanting lorry mentioned in the press was traced out and taken into the custody by V5 Thirumangalam Police station on 24.03.2024 by evening.

5. On verification at decanted location, it is noticed that the lorry decanted the **bore well sludge** into cooum river and it is confirmed at the site near Anna nagar where the bore well sludge was taken and the trip sheet for the vehicle taken on 23.03.2024 also verified. This vehicle Registration certificate has been verified and found that it is permitted to carry only water and not sewage.

6. As per Septage management Regulations and Operative Guidelines 2023,

The penalties to be paid by a Desludge operator for violation are as follows:

S.No	Violations	Fine (in Rs)
1	Failure to comply with any provisions under which the license has been granted	Up to 25,000 for first offence
2	Disposal of faecal sludge and septage into drains, open lands, water bodies or any other location other than the designated facility.	Up to 50,000 for the second offence

  
AREA ENGINEER-VII  
C.M.W.S.S. Board,  
Mogappair, Chennai-37.

  
Superintending Engineer (Central)  
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Chennai - 02.

3	Repeated offence	Seizing the vehicle for one week or period prescribed by the authority and payment of maximum penalty as prescribed by the authority
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In this case the said vehicle registration number TN 28 AE 9246 was caught for the first time for letting out the bore well sludge in Cooum river illegally at Mogappair Bridge. Hence penalty of Rs 29,500 including 18% GST, was imposed to the lorry owner. The lorry owner paid the Penalty amount on 26.03.2024 vide receipt no 23-24/Z07/1/17708.

5. The total sewer lorries operated in Area VII - Ambattur with decanting point at Mogappair SPS is listed below.

S.No	Vehicle No	Area Which Sewage taken
1	TN 20 AP 3728	Vanagaram
2	TN 13 R 8197	Iyanambakkam
3	TN 05 Y 6543	Iyanambakkam
4	TN 10 D 5631	Vanagaram
5	TN 10 D 6935	Iyanambakkam
6	TN 18 H 8105	Ambattur
7	TN 16 Z 9165	Iyanambakkam

(Superintending Engineer (Central) Board, C.M.W.S.S. No.1, Krishna Nagar, Mogappair, Chennai-37.

Superintending Engineer (Central) C.M.W.S.S. Board, Chennai - 02.

8	TN 07 A 5679	Numbal
9	TN 01 P 4311	Numbal
10	TN 20 V 2777	Numbal
11	TN 57 M 0786	Numbal
12	TN 30 AH 4962	Iyanambakkam
13	TN22AK4450	Nerkundram
14	TN20CX4117	Ambattur
15	TN 25 7077	Mogappair
16	TN09 AQ 1329	Katubakkam
17	TN 07 U 7696	Ambattur
18	TN 01 W 0992	Ambattur
19	TN 20 BJ 5900	Numbal
20	TN 02 BV 2587	Numbal
21	TN 28 A 9526	Numbal
22	TN 01 P 8311	Numbal
23	TN 20 BE 2220	Numbal
24	TN 07 X 8358	Numbal
25	TN 12 AH 3913	Ambattur

*A. D. M*

AREA ENGINEER-VII  
 C.M.W.S.S. Board  
 No. 1, Krishna Nagar,  
 Mogappair, Chennai-37.

*[Signature]*

Superintending Engineer (Central)  
 C.M.W.S.S. Board,  
 Chennai - 02.

26	TN 31 BE 3867	Nolambur
27	TN 02 R 8176	Nergundram
28	TN 25 S 0355	Numbal
29	TN 12 Y 6355	Nolambur
30	TN 09 D 7042	Vanagaram
31	TN 20 BM 9396	Numbal
32	TN 37 CB 2909	Iyanpakkam
33	TN 29 N 0455	Koyambedu
34	TN 25 D 6786	Vanagaram
35	TN 22 CE 0848	Ambattur

In this connection in order to avoid further illegal decanting at the above said locations the following actions are being taken for kind perusal.

8. Further, in order to avoid further illegal decanting into water ways, regular monitoring and imposing of fine is being adopted for sewer tanker lorries illegally discharging into water ways.
9. CMWSSB installed 2 Nos of CCTV camera at Mogappair bridge which is regularly being monitored to avoid illegal decanting of sewer lorry into cooum river.
10. During routine inspection, it is found that the sewer lorry bearing no TN 31 BE 3867 was illegally decanting the sewage into SIDCO drain at

17.11

  
 SUPERINTENDING ENGINEER (CENTRAL)  
 C.M.W.S.S. Board,  
 CMWSSB  
 No.1, Krishna Nagar,  
 Mogappair, Chennai-37.


  
 Superintending Engineer (Central)  
 C.M.W.S.S. Board,  
 Chennai - 02.

Ambattur Industrial Estate on 08.07.24. The sewer lorry was seized immediately and penalty of Rs.29,500/- (including 18% GST) was imposed as per Septage management Regulations and Operative Guidelines 2023.

11. Apart from the above, CMWSSB has tracked the illegal decanting sewer lorries and imposed penalties on 13 No's of sewer lorries at various locations within GCC operational areas. Based on which, 5 No's of sewer lorry permit has been cancelled by concerned Regional Transport Offices (RTO).

12. The action taken by CMWSS Board to prevent sewer discharge into Cooum River is hereby submitted before the Hon'ble Green Tribunal for consideration.

13. It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the 3<sup>rd</sup> respondent Board and close the case and thus render justice.

  
AREA ENGINEER-VII  
CMWSSB  
No.1, Krishna Nagar,  
Mogappair, Chennai-37.

Solemnly affirmed at Chennai on  
this day of Jan.2025 and signed  
his name in my presence

  
Superintending Engineer (Central)  
C.M.W.S.S. Board,  
Chennai - 02.

BEFORE ME  
Advocate, Chennai

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